

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).1530/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT PRINCIPAL SECRETARY  
Petitioner(s)

VERSUS

MAHAVIR SINGH

Respondent(s)

Date : 12-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Rohit Pandey, Adv.  
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Despite last and final opportunity having been granted,  
Ld. Counsel for the petitioner has not taken fresh steps for  
service of sole respondent.

Registry to process the matters, as per rules, for listing  
before the Hon'ble Judge in Chambers for further directions.

RAJESH KUMAR GOEL  
Registrar